

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT No. I

Service Tax Appeal No.70345 of 2019-Division Bench

(Arising out of Order-in-Appeal No. NOI-EXCUS-001-APP-1907 to 1909-18-19 dated 07/01/2019 passed by Commissioner of Central Goods & Services Tax (Appeals), Noida)

M/s Mastech Digital Pvt. Ltd.

(Formerly known as M/s Mastech Staffing Services Pvt. Ltd.) **.....Appellant**

VERSUS

Commissioner, Central Goods

& Service Tax (Appeals), Noida

....Respondent

APPEARANCE:

Shri Manish Mishra, Advocate & Shri Ankur Mittal, Advocate for the Appellant

Shri Anupam Kumar Tiwari, Authorised Representative for the Respondent

CORAM:

HON'BLE SMT. ARCHANA WADHWA, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

Date of Hearing : 11 September, 2019
Date of Decision : 11 September, 2019

The appeal is allowed. For order, see order of date in Service Tax Appeal No.70343 of 2019.

Sd/-

(Archana Wadhwa)
Member (Judicial)

Sd/-

(Anil G. Shakkarwar)
Member (Technical)

Lks